

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2406
ANSWERED ON MONDAY, DECEMBER 13, 2021/
AGRAHAYANA 22, 1943 (SAKA)**

CSR NORMS

QUESTION

**2406. DR. RAM SHANKAR KATHERIA:
SHRI JANARDAN MISHRA:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether the corporate firms have complied with the norms of Corporate Social Responsibility (CSR) under the Companies Act;**
- (b) if so, the details thereof;**
- (c) the list of corporate houses/firms/companies that come under the ambit of CSR;
and**
- (d) the details of works done by the corporate firms under the CSR in Uttar Pradesh
and Madhya Pradesh during the last three year?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND
PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF
CORPORATE AFFAIRS**

[RAO INDERJIT SINGH]

(a) to (d): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Section 135 of the Act, mandates every company having net worth of Rs. 500 crore or more, or turnover of Rs. 1000 crore or more, or net profit of Rs. 5 crore or more during the immediately preceding financial year, to spend at least two per cent of the average net profits of the company made over immediately preceding three financial years towards CSR as per the CSR Policy of the Company.

Contd....2/-

The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry, along with the list of companies eligible for CSR, is available in public domain at www.csr.gov.in. On the basis of filings made by the companies in the MCA21 registry, the details of CSR expenditure in Uttar Pradesh and Madhya Pradesh for financial years 2018-19, 2019-20 and 2020-21 are at Annexure - I & II respectively.

Regarding CSR data for the financial year 2020-21, it is informed that the companies are required to hold Annual General Meeting (AGM) within six months from the end of financial year. Thereafter, financial statements and board report containing disclosure about CSR, are to be filed in MCA21 within 30 days of the AGM. In view of the disruption caused by COVID-19 pandemic, Registrars of Companies have accorded extension of time till 30th November, 2021 for conduct of AGMs by companies. The Ministry vide General Circular No. 17/2021 dated 29.10.2021 has relaxed the levy of additional fees till 31.12.2021 for filing of financial statement in respect of the financial year 2020-21.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2406 FOR 13.12.2021

Development Sector-Wise CSR Expenditure in Uttar Pradesh (Amount in Crore)				
S. No.	Development Sector	FY 2018-19	FY 2019-20	FY 2020-21
1	Agro forestry	-	0.02	0.06
2	Animal welfare	3.04	11.83	0.03
3	Armed Forces, Veterans, War Widows/ Dependants	0.16	5.41	-
4	Art and culture	1.71	1.20	1.77
5	Conservation of natural resources	0.60	1.71	1.04
6	Education	129.16	227.10	81.11
7	Environmental sustainability	36.37	21.05	21.04
8	Gender equality	0.29	1.16	0.30
9	Health care	71.81	92.19	178.06
10	Livelihood enhancement projects	9.97	15.64	4.47
11	Poverty, Eradicating Hunger, Malnutrition	7.84	9.46	29.32
12	Rural development projects	136.08	111.24	13.77
13	Safe drinking water	10.24	3.55	2.22
14	Sanitation	46.09	29.10	1.61
15	Senior Citizens Welfare	7.90	1.27	-
16	Setting up homes and hostels for women	2.61	2.33	-
17	Setting up orphanage	0.23	0.15	-
18	Slum area development	2.47	0.05	-
19	Socio-economic inequalities	1.58	1.04	0.03
20	Special education	6.63	10.62	0.66
21	Technology incubators	1.02	0.69	-
22	Training to promote sports	1.95	1.74	0.12
23	Vocational skills	35.46	16.98	10.06
24	Women empowerment	3.38	5.27	4.39
25	NEC/ Not Mentioned*	-	2.25	-
Grand Total (in Cr.)		516.60	573.06	350.04

(Data upto 30.09.2021) [Source: National CSR Data Portal]

*Companies did not specify where the projects were undertaken.

Annexure-II**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2406 FOR 13.12.2021**

Development Sector-Wise CSR Expenditure in Madhya Pradesh (Amount in Crore)				
S. No.	Development Sector	FY 2018-19	FY 2019-20	FY 2020-21
1	Agro forestry	0.00	0.21	-
2	Animal welfare	2.02	1.15	0.53
3	Armed Forces, Veterans, War Widows/ Dependants	0.75	0.03	0.01
4	Art and culture	2.64	2.53	-
5	Conservation of natural resources	0.08	0.04	6.42
6	Education	79.90	58.70	47.21
7	Environmental sustainability	9.56	7.24	13.35
8	Gender equality	0.02	0.15	-
9	Health care	58.35	73.10	47.62
10	Livelihood enhancement projects	2.71	6.44	4.54
11	Poverty, Eradicating Hunger, Malnutrition	2.41	4.18	0.34
12	Rural development projects	43.23	30.99	36.10
13	Safe drinking water	9.55	3.87	2.57
14	Sanitation	8.99	4.61	5.65
15	Senior Citizens Welfare	0.05	0.11	-
16	Setting up homes and hostels for women	0.21	-	-
17	Setting up orphanage	-	1.00	-
18	Slum area development	-	0.23	-
19	Socio-economic inequalities	3.06	2.53	0.11
20	Special education	1.19	2.14	0.66
21	Technology incubators	0.25	0.03	-
22	Training to promote sports	1.51	0.84	0.77
23	Vocational skills	11.97	7.28	5.42
24	Women empowerment	4.71	3.38	0.78
Grand Total (in Cr.)		243.17	210.79	172.08

(Data upto 30.09.2021) [Source: National CSR Data Portal]
